

192 Nehru Yuva Kendras are functioning in the country out of which 10 Kendras are functioning in various districts of Orissa.

(b) Nehru Yuva Kendras are intended to serve the interests of non-student youths particularly in the rural areas. The main function of a Nehru Kendra is that of a coordinating agency for involvement of non-student rural youth in programmes and activities aimed at development of their personality and making them functionally efficient, economically productive and socially useful to the extent possible.

348. [Transferred to the 5th May, 1983].

349. [Transferred to the 9th May, 1983].

मध्य प्रदेश में सूखाग्रस्त क्षेत्रों के लिये अतिरिक्त अनुदान

350. श्री प्यारे लाल खंडेलवाल : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने राज्य में सूखे से निपटने के लिये राहत कार्य एवं पेयजल के लिये केन्द्रीय सरकार से अतिरिक्त अनुदानों का अनुरोध किया है ;

(ख) यदि हां, तो इस संबंध में क्या कदम उठाये गये हैं ;

(ग) क्या गेहूँ के अतिरिक्त धान भी मांगा गया है ; और

(घ) क्या सरकार प्रदेश सरकार के अनुरोध के अनुसार धान या चावल भी उपलब्ध करायेगी ?

कृषि मंत्रालय में राज्य मंत्री (श्री आरिफ मोहम्मद खान) : (क) जी, हां।

(ख) राज्य से प्राप्त सूखा संबंधी ज्ञापन पर अन्तरमंत्रालयी दल की बैठक में विचार विमर्श किया गया था। इसके बाद 18 तथा 19 अप्रैल, 1983 को एक छोटे केन्द्रीय दल ने राज्य का दौरा किया। दल की रिपोर्ट अभी प्राप्त होनी है।

(ग) और (घ) राज्य सरकार ने रोजगार सृजन योजना के तहत गेहूँ के बदले चावल के आंशिक नियतदन की मांग की थी। यह मांग स्वीकार नहीं की जा सकी।

#### Kiosks etc. in Delhi

351. SHRI V. P. M. SAMY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of kiosks and shops built every year during the last three years in the New Delhi Municipal Committee area in residential colonies and shopping centres;

(b) the number amongst them which have been allotted to Scheduled Castes, Scheduled Tribes, handicapped and ex-servicemen respectively from 1980 onwards;

(c) whether Government propose to provide platforms, shelters for cobblers also in New Delhi Municipal Committee area; and

(d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The N.D.M.C. has reported that during the years 1980, 1981 and 1982, 8, 5 and 23 Kiosks and shops have been allotted respectively.

(b) As reported by N.D.M.C. none of these particular units have been allotted to Scheduled Castes/Scheduled Tribes or Ex-Servicemen. However, the number of such units allotted to the Physically handicapped persons is 3.

(c) No such proposal is under consideration by N.D.M.C. at present.

(d) Does not arise.

### SC/ST Under the IRDP

352. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the targets fixed by Government for 1982-83 for different States to cover the Scheduled Castes and Scheduled Tribes under the IRD Programme;

(b) whether those targets were fully achieved;

(c) if so, the State-wise achievements made in the Programme; and

(d) the targets fixed for 1983-84?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) to (d) A statement showing the requisite information is enclosed. [See Appendix CXXVI, Annexure No. 17]

### Crop Insurance

353. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of States where crop insurance has been introduced, alongwith the names of crops and extent of areas covered; and

(b) the amount of premium collected each year and also the amount of compensation paid by General Insurance Corporation to farmers State-wise and during the last three years?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) and (b) Details of coverage of the Pilot Crop Insurance Scheme indicating names of States etc. during the last three years are indicated in the enclosed statements (Annexures I, II and III). [See Appendix CXXVI, Annexure No. 18.]

### Extension of Crop Insurance to Drought Prone Areas

354. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have restricted the operation of crop insurance only in areas of assured crop, and drought and flood affected areas which need the insurance cover have been excluded from this facility; and

(b) by when these risk areas will be covered?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH):

(a) Since the existing crop insurance scheme is being operated on experimental basis, its operation has been restricted to low and medium risk areas only.

(b) GIC has been asked to extend the scheme to high risk areas also in order to ensure that areas selected represent a mix of low, medium and high risk in the ratio of 3 : 2 : 1. It is understood that the GIC is examining the feasibility of the proposal in consultation with the Ministry of Finance.

### Losses on account of Hurricane and Cyclone in Gujarat

355. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the recommendations of the Central teams which had gone to Gujarat to study the places which were heavily affected by the last hurricane and cyclone;

(b) the names of the members of the Central teams, and those of the places visited and their estimates of loss of life and property;

(c) the amount sanctioned and given to Gujarat till 15th April, 1983 and that assessed and asked by the Gujarat Government;